

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.04.2024** THROUGH PHYSICAL HEARING

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**PRESENT:** JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Balasubramaniam Sriram  
Vs  
Ms Ocean Lifespaces India Pvt Ltd And 6 Others

**MAIN PETITION NUMBER** : CP/258/2020  
**(IA/MA) APPLICATION NUMBERS**

IA(CA)/6(CHE)2024; IA(CA)/7(CHE)2024  
IA/734/2020; IA(CA)/181(CHE)2023

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S. Kamalakannan  
For S. Abinash  
Counsel for Respondents

G. Mohana Krishnan  
For: Balasubramaniam Sriram,  
Counsel for petitioner

Sudha

4. CP/258/2020

IA(CA)/6(CHE)2024, IA(CA)/7(CHE)2024, IA/734/2020,  
IA(CA)/181(CHE)2023

**COMMON ORDER**

Today the matter is taken up. Mr. G. Mohana Krishnan, Ld. Counsel appeared for the Petitioner and Mr. S. Kamalakannan, Ld. Counsel appeared for the Respondents.

2. It is stated by the Respondents that Mr.V. Prakash, Sr. Counsel is appearing in this matter and he wants to make submissions. It is also represented by Ld. Counsel for the Petitioner that they would like to withdraw the petition. However, the same is objected by the Learned Counsel for the Respondents for the reasons to be stated in the next date of hearing.

3. List the matter on **14.06.2024 for Physical Hearing.**

Sd/-  
[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT

Sd/-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

vs